

BEFORE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI.

O.A.No.145 OF 2022 (SZ)

Paramesh.V Bengaluru

...Applicant

-Vs-

The Deputy Commissioner
& others

...Respondents

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Dated at Chennai on this the 15st day of March, 2024



M.R.GOKUL KRISHNAN

COUNSEL FOR 3rd TO 5th RESPONDENT
(KSPCB)

Regional Office : Bangalore - Mahadevapura

Karnataka State Pollution Control Board

Nisarga Bhavan", 3rd Floor, Thimmalah Road

th 'D' Main, Shivanagar, Bangalore - 560 079.

Phone : 080-23224002

E-mail : bngmdpura@kspcb.gov.in

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ಬೆಂಗಳೂರು - ಮಹದೇವಪುರ

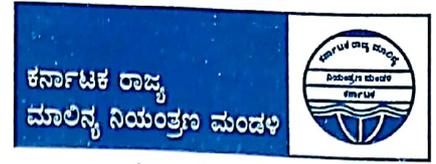
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

"ನಿಸರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ,

ತಿಮ್ಮಲಾ ರಸ್ತೆ, 7ನೇ 'ಡಿ' ಮುಖ್ಯರಸ್ತೆ,

ಶಿವನಗರ, ಬೆಂಗಳೂರು - 560 079.

ದೂ.: 080-23224002



towards a cleaner Karnataka

No. KSPCB/RO-Mahadevapura/2023-24/1118

Date: 06/12/2023

DESPATCHED

To
The Member Secretary
KSPCB, Bengaluru

Kind Attention to: Law Officer-Legal Section

Sir,

Sub: Submission of inspection report w.r.t Hon'ble NGT Application No. 145/2022 (SZ) filed by Sri. Paramesh.V – Reg

- Ref: 1. Hon'ble NGT order in the matter of OA No.145/2022 (SZ) dated 30.05.2023
2. Inspection of the apartment by DEO of this office on 30.06.2023
3. This office letter vide no.425 dated 06.07.2023
4. Hon'ble NGT order in the matter of OA No.145/2022 (SZ) dated 21.11.2023
5. Inspection of the apartment by the undersigned of this office on 02.12.2023

With reference to the above subject & references, this is to inform that, pertaining to the above said Hon'ble NGT OA No.145 of 2022 w.r.t Residential Apartment project "United Highlands" by M/s. United Infrastructures at Sy. No. 326, 327/3, Ammani Bellandur Khane Village, Varthur Hobli, Bengaluru East Taluk, Ward No – 149, Bengaluru, the undersigned of this office has conducted spot inspection on 02.12.2023 and is herewith submitting the inspection report of the same for further needful and to file it before Hon'ble NGT on or before 19.12.2023 after obtaining approval from the Member Secretary.

This is for your kind information and further needful.

Yours faithfully

Sd/-

**Environmental Officer
RO-Mahadevapura**

Copy to:

1. SEO-Infra Cell, 4th floor, Parisara Bhavan, KSPCB, Bengaluru for kind information
2. SEO-BNG-EAST, 3rd floor, Nisarga Bhavan, KSPCB, Bengaluru for kind information.
3. Case file.


**Environmental Officer
RO-Mahadevapura**

Regional Office : Bangalore - Mahadevapura

Karnataka State Pollution Control Board

Nisarga Bhavan", 3rd Floor, Thimmaiah Road

'D' Main, Shivanagar, Bangalore - 560 079.

Phone : 080-23224002

mail : bngmdpura@kspcb.gov.in

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ಬೆಂಗಳೂರು - ಮಹದೇವಪುರ

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

"ನಿಸರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ,

ಶಿವನಗರ, ಬೆಂಗಳೂರು - 560 079.

ದೂರ: 080-23224002

ಕರ್ನಾಟಕ ರಾಜ್ಯ
ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ



towards a cleaner Karnataka

No. KSPCB/RO-Mahadevapura/2023-24/1118

Date: 06 DEC 2023

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KSPCB, Bengaluru

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Yours faithfully
Sd/-

Environmental Officer
RO-Mahadevapura

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2. SEO-BNG-EAST, 3rd floor, Nisarga Bhavan, KSPCB, Bengaluru for kind information.
3. Case file.

Environmental Officer
RO-Mahadevapura

Inspection Report of D.P.Mahendra, EO, RO–Mahadevapura, KSPCB, Bengaluru

Name and address of the project	Residential Apartment project "United Highlands" by M/s. United Infrastructures at Sy. No. 326, 327/3, Ammani Bellandur Khane Village, Varthur Hobli, Bengaluru East Taluk, Ward No – 149, Bengaluru.
Date of Inspection	02.12.2023
Person contacted	Sri. Madhu-Manager
Category	Large Red (Sewage generation more than 100 KLD)

Preamble:

In continuation to this office letter vide no.425 dated 06.07.2023 and Hon'ble NGT order in the matter of OA No.145/2022 (SZ) dated 21.11.2023, the apartment was once again inspected on 02.12.2023 to verify the present status and following observations were made:

1. The old STP tanks are used for fresh water/rainwater storage.
2. The P/A has provided new STP (relocated STP) at the entrance of the apartment viz., towards North side as reported earlier. The sewage generated from the apartment is being taken into the new STP and the same was under operation during inspection. On verification of records, it is noted that, the analysis results of the sample collected on 30.06.2023 are non-conforming to the standards. Hence, this office has issued notice cum demand note to the project authority informing them to operate the STP scientifically. Copy of analysis report & notice cum demand note is enclosed. This STP was relocated as per B.O directions (PH proceedings vide no.4351 dated 27.09.2022)
3. As the earlier sample quality was not meeting the standards, one more sample of treated sewage was collected for analysis on 02.12.2023 and has been submitted to Board Central Lab. Results are awaited.

Conclusion:

In view of the application filed before Hon'ble NGT vide no.145/2022 and its latest order dated 21.11.2023, the project "United Highlands" has been inspected. Hence, the inspection report may be forwarded to B.O for further necessary action.


Environmental Officer
Bengaluru - Mahadevapura



TC-5487



**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

MoEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025:2017 accredited Testing Laboratory by NABL vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

Ph : 080-23238458
Email:centrallab@kspcb.gov.in
Website:
<http://kspcb.karnataka.gov.in>
ಕ.ಸ.ಪ.ಕ.ಬಿ., "ನಿಸರ್ಗ ಭವನ",
7 ನೇ 'ಡಿ' ಅಡ್ಡರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-560079
K.S.P.C.B., "Nisarga Bhavana"
7th D Cross, Thimmaiah Road,
Shivanagar, Bengaluru-560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 03.01.2024

NAME OF THE INDUSTRY :	M/s. United Infrastructures, "United Highland", Sy No. 326, 327/3, Amani Bellandur Khane village, Varthur Hobli, Bengaluru East Taluk.	Page 1 of 1
SAMPLE COLLECTED BY :	Sri D.P. Mahendra, EO RO: Mahadevapura	DATE OF COMMENCEMENT OF TEST : 02.12.2023
DATE OF COLLECTION :	02.12.2023	DATE OF COMPLETION OF TEST : 08.12.2023
DATE OF RECEIPT :	02.12.2023	SAMPLE REPORT NO: WW-2082
PARTICULARS:	Treated sewage sample	SAMPLE NO : WW-2082

Sl No	Parameters	Unit	Standard	Result	Test Method
1	pH	-	6.5 - 9.0	7.3	IS 3025 (Part 11): 2022
2	Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	Not more than 10	14	IS 3025 (Part 44): 2019
3	Chemical Oxygen Demand	mg/L	Not more than 50	148	IS 3025 (Part 58): 2017
4	Total Suspended Solids	mg/L	Not more than 20	18	IS 3025 (Part 17): 2012
5	Ammonical Nitrogen as N	mg/L	Not more than 5	19	IS 3025(Part 34): 2019
6	Total Nitrogen	mg/L	Not more than 10	46	APHA 23 rd edition; 4500-NO ₃ -D: 2017
7	Fecal coliform	MPN/100ml	Less than 100	< 1.0	Enzyme Substrate Test: KSPCB-CEL/MTL/FC/01: 2023
INFERENCE		Non Conforms to prescribed standards with respect to Biochemical Oxygen Demand @ 27°C for 3 days, Chemical Oxygen Demand, Ammonical Nitrogen as N and Total Nitrogen			

- Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 15 days from the date of issue of report.
4. MPN index per 100ml indicates <1.0 which conforms the absence of coliform bacteria.

Radha M.N.
Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Dr. B.M. Sreedhara Nayaka
Authorized Signatory (Chemical)
(Dr. B.M. Sreedhara Nayaka)
Scientific Officer

---End of Report---



UNITED INFRASTRUCTURES

Date: - 27.02.2024

Bengaluru

To

The Deputy Environmental Officer
Karnataka State Pollution Control Board,
Mahadevapura, Bengaluru – 560048.

Sub: - Reply for the Notice No 3205 dated 17.02.2024 for personal hearing being held in Head office

Dear Sir/Madam.,

Handwritten notes:
4/2/24
DEO-1
Verify & forward
Bio data sent &
the proceeding

As per your Notice No 3205 dated 17.02.2024 being held in Church Street, Parisara Bhavan, Bengaluru – 560001. With reference to the above meeting you are hereby informed us to attend personal hearing being held in head office dated 27.02.2024. we here with enclosing the following documents as required by you.

Documents as bellow mentioned.

1. STP work order.
2. STP Completion Certificate.
3. Bescom Sanction Letter.
4. Occupancy Certificate.
5. STP TAX INVOICE.



Handwritten: 02/3

Kindly acknowledge the same and pls let us know for any further requirements.

Yours Faithfully

For UNITED INFRASTRUCTURES

Signature
PARTNER



UNITED INFRASTRUCTURES

17, Oct, 2022

LETTER OF ENGAGEMENT

**PROJECT MANAGEMENT & CONSULTING SERVICES
SUPPLY & INSTALLATION OF ELECTROMECHANICAL EQUIPMENT**

Sy No. 326 & 327, Bellandur Ammanikere Village, Thubarahalli Extn. Road, Varthur Hobli, Bangalore
Email : united.highlands@gmail.com | Web : www.unitedhighlands.in | Mobile: 63644 45577 | 99 |

REFERENCE: Proposal document and discussions at your office

MODEL: ARBiT® – CAPACITY - 135 KLD – Enewate Projects Pvt. Ltd.

PLANT DESIGN PARAMETERS AND UNIT PROCESSES

1. BOD and SS removal using combination of anaerobic (Up-flow Anaerobic Sludge Blanket Reactor) and aerobic processes (Bio-tower).
2. BOD < 10 mg/lit & SS < 20 mg/lit
3. SS removal with PSF and ACF
4. Disinfection with hypochlorite dosing unit for chlorination. Residual Chlorine > 1 mg/lit
5. Screening by manual bar screen

SERVICES

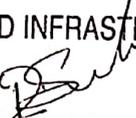
1. Project management & consultancy services for planning, designing, supply, erection, commissioning of the water reclamation plant of 135 KLD capacity using ARBiT® technology.

SCOPE

I. Preliminary Works:

2. Understanding the requirements of the client with regard to setting up of the ARBiT® water reclamation plant.
1. Site inspection along with the concerned engineers to fix the strategic location and orientation of the water reclamation plant in the proposed area.

For UNITED INFRASTRUCTURES


PARTNER

2. Technical assistance in the application for the Consent for Establishment (CFE) to Karnataka State Pollution Control Board.
3. Identification of the last manhole in the premises to tap the wastewater for the water reclamation plant.
4. Fixing the invert levels for the inlet of the water reclamation plant.
5. Environmental and hydraulic designing of the water reclamation plant to treat wastewater to the reuse standards specified by Karnataka State Pollution Control Board.

II. Electro-mechanical equipment:

1. Providing detailed specifications of the electro – mechanical equipment required for the operation of the water reclamation plant.
2. Supply, erection and commissioning of electro-mechanical equipment mentioned in the bill of quantities.

III. Supervision

1. Technical visits during the construction of the water reclamation plant (as and when required).
2. Technical visits for commissioning of water reclamation plant (as and when required).

IV. Operation & Maintenance

1. Preparation and submission of Operation & Maintenance manuals.

For UNITED INFRASTRUCTURES

[Signature]
PARTNER

SCOPE OF CLIENT

1. All complete civil works according to the drawings including checkered plates, support masonries etc.
2. Structural designing
3. Core cutting, Bore-packing, Waterproofing etc.
4. Providing power supply up to the STP and organic waste grinder
5. OHT and Pump required for pumping the treated water from treated water tank for end use for gardening, toilet flushing etc. including plumbing
6. Landscaping, lighting etc.
7. Consumables, Labour and maintenance as per actuals for the Operation and maintenance of the STP
8. All overflows and bypass systems forming part of disaster management
9. Odour out pipeline, and air inlet pipelines as required.
10. Lighting, ventilation and access arrangements in service platform.
11. All items including plumbing, electro-mechanical units for conveyance of sewage from collection wells / septic tanks incase the collection wells are located outside the proposed STP location
12. Tank cleaning and Scaffolding arrangements during core-cutting marking.
13. Secured store room for all electromechanical equipment prior and during execution.
14. All other particulars specifically not mentioned in the scope of Enewate Projects Pvt. Ltd

FORWARDED TO THE STRUCTURES


PARTNER

SPECIFIC ITEM LIST OF 135 KLD ARBiT® STP WITH PRICING INFORMATION AS PER AGREED TERMS AND SPECIFICATIONS

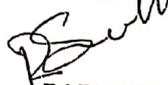
SI No	Product	Quantity
1	Raw Sewage Pump (submersible)-CRI Pumps Sewage Submersible type along with cabling, floats, Nylon rope for lifting, non-return valves, and all related accessories etc. complete	1(w) + 1(s)
2	Recirculation Pump (submersible) - CRI Pumps Sewage Submersible type along with cabling, floats, Nylon rope for lifting, non-return valves, and all related accessories etc. complete	1(w) + 1(s)
3	Transfer Pump(submersible)- CRI Pumps Sewage Submersible type along with cabling, floats, Nylon rope for lifting, non-return valves, and all related accessories etc. complete	1(w) + 1(s)
4	Filter Feed Pumps (submersible)- CRI Pumps Sewage Submersible type along with cabling, floats, Nylon rope for lifting, non-return valves, and all related accessories etc. complete	1(w) + 1(s)
5	Settler Sludge Pumps (submersible)- CRI Pumps Sewage Submersible type along with cabling, floats, Nylon rope for lifting, non-return valves, and all related accessories etc. complete	1(w) + 1(s)
6	PVC and UPVC Plumbing - Astral or better UPVC pipes SCH 40 for plumbing of approved make and of required sizes as required at site with fittings of SCH 40 (such as tees, crosses, plugs, sockets, elbows, reducers, unions, flanges, sleeve pieces, check nuts, shoes etc.) Standard: ASTM D-1785 & ASTM D-2466	1 Lot
7	Control Panel for Pumps Supply and fixing of the control panel as per approved of Single Line Diagram with PLC along with board, door, single phase preventer, MCBs, Two 15 amps plugs, Indicators, Ammeters, bolts, nuts, frame etc complete.	1 No

For UNITED INFRASTRUCTURES


PARTNER

	Manual Screen (Stainless Steel)-Customized by Enewate Projects	
8	Supplying, installing, testing and commissioning of Perforated Stainless steel screen to avoid large sized floating impurities with SS304 tubes frame work. Thickness of the SS perforated sheet 1.5mm, SS304. Perforation diameter of 15 mm. The screen is kept at inclined angle 45 degree to the horizontal. A SS basket of SS-316 with an attached arm of SS-304 pipe is provided for manual lifting of the screened materials.	1 Set
	Pressure Sand Filter-Advanced Composite or Pentair	
9	Supplying, installation, testing and commissioning of FRP Pressure Sand Filter with 30" Dia filtration of partially treated sewage water as per the technical specification along with pressure gauges, valves, air release valve, filter stand, drain release, activated Carbon, pebbles and gravel.	1 No
	Activated Carbon Filter- Advanced Composites or Pentair	
10	Supplying, installation, testing and commissioning of FRP Activated Carbon Filter with 30" Dia for filtration of partially treated sewage water as per the technical specification along with pressure gauges, valves, air release valve, filter stand, drain release, activated Carbon, pebbles and gravel.	1 No
11	Sodium Hypochlorite Solution Unit-Anala	1 No
	Centrifugal fans (0.5 HP)-Customized by Enewate	
12	Poly-propelene centrifugal air fans of 180W power rating with PP air fins, external motor with accessories to supply air including necessary bolts, electrical cable and conduit piping from the fan up to the control panel	1 No
13	Electrical cables - Copper Cab/Reputed	1 Lot
	Supply and laying Inter unit cabling for all equipments with necessary armoured/unarmoured cables with necessary termination lugs, glands	
14	Cable Trays- Reputed	1 Lot
	Supplying and fixing cable trays to run the conduit pipes from the electrical equipments to the control panel including all necessary fittings with screws, Anchor Fastener etc complete.	
15	Bio-tower media-customized by Enewate	As require at site

For UNITED INFRASTRUCTURES


PARTNER

	Plastic media Bio-dek Sheet Form 1200 x 600 mm , Black Color, UV Stabilized Rigid PVC for Bio-towers : Note: This item also include the cost of glue required to bond the media and place in the required arrangement including the labour involved for bonding the media and placement of media etc. including cost of hire charges of glue machine etc complete	
16	Nozzle- Enewate Projects Non-chocking water breaking 1" nozzles with 3"diameter adjustable plate for required height setting using suitable threading and checknuts. These nozzles are to be installed within the Bio-Tower of STP for effective breakage of water into droplets over the bio-tower media along with necessary MTA and etc. complete	6 Nos
17	Energy Meter	1 No
18	FLOW METER- Kranti or Equivalent	1 No
INSTALLATION, PROJECT MANAGEMENT, CONSULTANCY AND ALLIED SERVICES		
1	Preliminary works	
2	Submission of civil functional drawings for structural designing – client's scope	
3	Detailed specifications of electro-mechanical equipment's	
4	Monitoring the erection & commissioning of electro-mechanical equipment's	
5	Installation & Commissioning of ARBiT™ water reclamation plant	
6	Providing operation & maintenance manuals	
INR 13,50,000 (Plus 18% GST)		
In words: Rupees Thirteen Lakhs Fifty Thousand only plus applicable taxes (Note: All taxes applicable at the time of raising the invoice shall be considered at the prevalent rates)		

PAYMENT TIMELINE

SL. NO.	MILESTONE	AMOUNT (RS.)
1	Material Mobilization Advance – 60 days prior to date of STP commissioning – 60 %	Rs. 9,55,800/- inclusive of taxes @ 18%
2	On arrival of electromechanical equipments at site for execution works (filters, biodeck, pumps, control panel,etc) - 30 %	Rs 4,77,900/- inclusive of taxes @ 18%
3	Upon commissioning and test run – 10 %	Rs. 1,59,300/- inclusive of taxes @ 18%

For UNITED INFRASTRUCTURES

B. S. S.
PARTNER

Warranty

SI No	Particulars	Make	Warranty
1.	Raw sewage submersible lift pumps	CRI Pumps	1 year by the manufacturer only for manufacturing defects. Rewinding not included
2.	Bio-Tower Recirculation Pumps	CRI Pumps	1 year by the manufacturer only for manufacturing defects. Rewinding not included
3.	Settler Feed submersible Pumps	CRI Pumps	1 year by the manufacturer only for manufacturing defects. Rewinding not included
4.	Filter Feed pumps	CRI Pumps	1 year by the manufacturer only for manufacturing defects. Rewinding not included
5.	Control Panel for pumps	Enewate Projects	1 year against manufacturing defect only
6.	PVC Plumbing	Ashirvad or equivalent	1 year by Enewate Projects Pvt. Ltd. only for manufacturing defects from date of commissioning of the STP
7.	Manual screen	Mild steel - fabricated	1 years by Enewate Projects Pvt. Ltd. only for manufacturing defects from date of commissioning of the STP
8.	Pressure Sand Filter(FRP)	Advanced Composite or Pentair	1 year only for manufacturing defects from date of commissioning of the STP
9.	Activated Carbon Filter(FRP)	Advanced Composite or Pentair	1 year only for manufacturing defects from date of commissioning of the STP
10.	Hypochlorite solution dosing unit	Anala or equivalent	1 year by the manufacturer only for manufacturing defects. Rewinding not included
11.	Bio-tower media	Enewate Projects Pvt. Ltd.- customized	1 year by Enewate Projects Pvt. Ltd. only for manufacturing defects from date of commissioning of the STP
12.	Centrifugal fans	Customized by Enewate Projects Pvt. Ltd.	1 year by the manufacturer only for manufacturing defects

For UNITED INFRASTRUCTURES


PARTNER

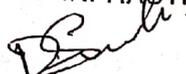
JURISDICTION

All disputes subject to Bangalore Jurisdiction only

COMPANY INFORMATION

- | | |
|---------------------------|----------------------------------------------------------------------------------------|
| 1. NAME: | Enewate Projects Pvt. Ltd. |
| 2. ADDRESS: | No. 41, Mountain Road,
1 st Block East, Jayanagar,
Bengaluru - 560011 |
| 3. PAN: | AAFCE4251M |
| 4. TAN: | BLRE09923E |
| 5. CIN: | U90009KA2019PTC122728 |
| 6. BANK ACCOUNT NUMBER: | 50200038254124 |
| 7. NAME OF BANK & BRANCH: | HDFC BANK, JAYANAGAR, 3 RD BLOCK BRANCH |
| 8. IFSC: | HDFC0000261 |
| 9. ENGAGEMENT TEAM HEAD: | Dr. D N Ravi Shankar Ph.D. (Env. Engg.) |

For UNITED INFRASTRUCTURES


PARTNER

Enewate Projects Pvt Ltd

No. 41, Mountain Road, 1st block east
Jayanagar, Bengaluru – 560011
Email: sumanth@enewate.com
Contact: 9886674268

Date: 27.01.2023

To:

The Project Manager,
United Infrastructures
No.326 & 327 Thumbarahalli Extension Road
Varthur Hobli, Bengaluru,
Karnataka 560066.

Sub: Completion certificate and handing over of Sewage Treatment Plant of 135 KLD for United Infra No.326 & 327 Thumbarahalli Extension Road, Varthur Hobli Bengaluru – 560066.

Ref: STP work order Dated: 17.10.2022

Dear Sir,

With reference to the above, the completion certificate for Sewage Treatment Plant for United Infra No.326 & 327 Thumbarahalli Extension Road, Varthur Hobli Bengaluru – 560066.

hereby issued, subject to the following conditions:

- The STP comprises of screening and biological treatment of anaerobic followed by aeration, tertiary treatment comprising of pressure sand filtration along with disinfection through chlorination is installed. The treated water will be used for gardening and flushing as per the feasibility report.
- The STP is installed as per drawings submitted refer schedule 1.
- The STP commissioned and plant is working satisfactorily. The test run is done by our technician Mr. Premkumar V in presence of your concerned staff.
- Reuse of the treated water shall be as per norms only.

Providing you with the best services as always.

Yours faithfully,

For Enewate Projects Pvt. Ltd



Head Operation



Bangalore Electricity Supply Company Limited

ಸಂಖ್ಯೆ: BESCOM/NC_MCPW RSA /2343668160/30-09-2022/100/4233-321

ಸಂಖ್ಯೆ: 29AACCB1412G1Z5

Office of
Chief Engineer
BMAZ SOUTH
BESCOM

03 OCT 2022

ದಿನಾಂಕ: 30-09-2022

ಶ್ರೀ ಶ್ರೀಮತಿ ಮೆ

MS. UNITED INFRASTRUCTURES,
SY NO 326 & 327/3 AMANI BELLANDUR KHANE VILLAGETHUBARAHALLI VARTHUR
HOBALIBANGALORE KAR IND 560037

ಮಾನ್ಯರ,

ವಿಷಯ: ಕ.ವಿ.ನಿ.ಅಯೋಗದ ನಿಬಂಧನೆಗಳು-2004ರ ಪ್ರಕಾರ ತಮ್ಮ ಬಹುಮಹಡಿ ಕಟ್ಟಡಕ್ಕೆ ಎಲ್.ಟಿ. ವಿದ್ಯುತ್ ಸರಬರಾಜು
ಏರ್ಪಾಡು ಮಾಡುವ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ: 1. ಅರ್ಜಿ ಸಂಖ್ಯೆ 507311199274 ದಿನಾಂಕ 24-01-2022

2. ಲೆಕ್ಕ ಖಾತೆ ಗುರುತು ಸಂಖ್ಯೆ 8366192199

SY NO 326 & 327/3 AMANI BELLANDUR KHANE VILLAGETHUBARAHALLI VARTHUR
HOBALIBANGALORE KAR IND 560037

ಕೋರಿ ತಾವು ಸಲ್ಲಿಸಿರುವ ಅರ್ಜಿ ಸಂಖ್ಯೆ 507311199274 ದಿನಾಂಕ 24-01-2022 ಮುಖ್ಯ ಲೆಕ್ಕ ಖಾತೆ ಗುರುತು ಸಂಖ್ಯೆ
889KWKW 0HPHP ಪ್ರಮಾಣದ ವಿದ್ಯುತ್ ಸರಬರಾಜು

8366192199.

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ಖಾತೆ ಸಂಖ್ಯೆ: 8366192199

ಗ್ರಾಹಕರ ಹೆಸರು : MS. UNITED INFRASTRUCTURES

3.	ಹೆಚ್ಚುವರಿ ಅಭಿವೃದ್ಧಿ ಕಾಮಗಾರಿ ಶುಲ್ಕ (ಕ್ರಮ ಸಂಖ್ಯೆ 1 ಅನ್ವಯಿಸದಿದ್ದರೆ)	0.00
4.	ಮೂಲ ಸೌಕರ್ಯ ಶುಲ್ಕ	₹ 0.00
5.	ಅಂದಾಜು ವೆಚ್ಚದ ಮೇಲೆ ಶೇ 10ರಷ್ಟು ಮೇಲ್ವಿಚಾರಣಾ ಶುಲ್ಕ	₹ 410049
6.	ಅಂದಾಜು ಮೇಲೆ ಕಾರ್ಯನಿರ್ವಹಣಾ ಶುಲ್ಕ	₹ 9629
7.	ನೆಜಿಎನ್ಸಿ ಶುಲ್ಕ	₹
8.	ಎನ್ಸಿಎನ್ಸಿ ಶುಲ್ಕ	₹
	ಒಟ್ಟು	₹ 1090178

1. 230 400 ವೋಲ್ಟ್ ನಲ್ಲಿ ವಿಡ್ಯುತ್ ಸರಬರಾಜು ಮಾಡಲಾಗುತ್ತದೆ.
2. ಕೆಳಕಂಡ ಸಾಮಗ್ರ್ಯದ ಹೆಚ್ ಪಿಸಿಜೆನ್ ಎಲೆಕ್ಟ್ರೋಸ್ಟಾಟಿಕ್ ಇಂಟಿ.ವಿ ಮಾಪಕವನ್ನು ಒರೀದಿಸತಕ್ಕದ್ದು.

ಕ್ರಮ ಸಂಖ್ಯೆ	ಮಾಪಕ ವಿವರ	ಸಂಖ್ಯೆ
	ಒಟ್ಟು ಮಾಪಕಗಳ ಸಂಖ್ಯೆ	0

1. ಕೆಳಕಂಡ ಅಗತ್ಯ ದಾಖಲೆಗಳನ್ನು ಕಾರ್ಯನಿರ್ವಾಹಕ ಇಂಜಿನಿಯರ್(ವಿ), ಪಾ. ಕಾ ಮತ್ತು ಪಾ ವಿಭಾಗ S7 MURGESH PALYA, BESCO
 ಎ) ಪ್ರತಿಯೊಂದು ಸ್ಥಾಪನಕ್ಕೂ ನಿಗದಿಪಡಿಸಿದ ನಮೂನೆಯ ಪ್ರಕಾರ 2 ಗ್ರಂಥದ ನಿವೇದನೆ ವೈರಿಂಗ್ ನಕ್ಷೆ ಹಾಗೂ ಕಾರ್ಯಸೂಚನಾ ಪರದಿ.
 ಬಿ) ಕಾನೂನು ನಿಯಮಗಳ ಪ್ರಕಾರ, ಸಕ್ರಮ ಪ್ರಾಧಿಕಾರದಿಂದ ನೀಡಲ್ಪಟ್ಟಿರುವ ಪರವಾನಗಿ ಅನುಮತಿ ನಿರೀಕ್ಷೇವಣಾ ದೃಢೀಕರಣ ಪತ್ರವನ್ನು ಹಾಕುವುದಿರುವುದು.
 ಸಿ) ಸ್ಥಾಪನಕ್ಕೆ ವಿಡ್ಯುತ್ ಸರಬರಾಜು ಸೇವೆಯನ್ನು ಒದಗಿಸುವ ಮುಂಚೆ, ಸರ್ಕಾರದ ವಿಡ್ಯುತ್ ಪರಿವೀಕ್ಷಕರು

ಅನುಮೋದಿಸಿರುವ(ತವಾಸುಕೆ ಮತ್ತು ಅನುಪ್ಪಾನ ವ್ಯವಹಾರ) ಪತ್ರವನ್ನು ಹಾವುದುಪಡಿಸುವುದು

ಡಿ) ಕಟ್ಟಡದ ಎತ್ತರವು 15 ಮೀಟರ್‌ಗಳಿಗಿಂತ ಹೆಚ್ಚಾಗಿದ್ದಲ್ಲಿ ಸರ್ಕಾರದ ವಿದ್ಯುತ್ ಪರಿವೀಕ್ಷಕರಿಂದ ಅನುಮೋದನೆಯನ್ನು ವಹಿಯುತಕ್ಕದ್ದು.

2. ಕೆಳಗೆ ತಿಳಿಸಿರುವ ಯಾವುದಾದರೂ ಒಂದು ವಿಧಾನದ ಮೂಲಕ ವಿದ್ಯುತ್ ಸರಬರಾಜನ್ನು ಕಲ್ಪಿಸಲಾಗುವುದು:

ಎ. ತಮ್ಮ ಆವರಣದಲ್ಲಿ ಸ್ವಂತ ವೆಚ್ಚ ಯೋಜನೆಯ ಅಡಿಯಲ್ಲಿ ತಳೆನಲದಲ್ಲಿಕೆ.ವಿ.ಎ. ಸಾಮರ್ಥ್ಯದ ಪರಿವರ್ತಕವನ್ನು ಸ್ಥಾಪಿಸಿದ ನಂತರ.

ಬಿ. ಹಾಲಿ ಇರುವ ಸಾಮರ್ಥ್ಯದ ಪರಿವರ್ತಕದಿಂದ.

ಸಿ. ಸ್ಥಳದಲ್ಲಿರುವ ಪರಿವರ್ತಕ ಕೇಂದ್ರದ ಸಾಮರ್ಥ್ಯವನ್ನುಕೆ.ವಿ.ಎ. ಇಂದಕೆ.ವಿ.ಎ.ಗೆ ಹೆಚ್ಚಳಗೊಳಿಸಿದ ನಂತರ.

ಡಿ. ಸೇವಾ ಸಂಪರ್ಕದ ಅಡಿಯಲ್ಲಿಕೆ.ವಿ.ಎ.ಸಾಮರ್ಥ್ಯದ ಹೊಸ ಪರಿವರ್ತಕವನ್ನು ಸ್ಥಾಪಿಸಿದ ನಂತರ.

3. ಬಿ.ವಿ.ಕಂ. ಅನುಮೋದಿತ ಸೂಕ್ತ ಸಾಮರ್ಥ್ಯದ ಸೆಕ್ಯೂರಿಟಿ ಬ್ರೇಕರು, ಇಂಪಲ್‌ಸಿ.ಬಿ. ಮತ್ತು ಸ್ಪ್ರಿಂಗ್‌ಗಳನ್ನು ಉಪಯೋಗಿಸತಕ್ಕದ್ದು.

4. ಬಿ.ವಿ.ಕಂವನಿ ಅನುಮೋದಿತ ಎರಡು ರೇಖೆಗಳಲ್ಲಿ ಹರಿಸಬಹುದಾದ ಅಗತ್ಯ ಸಾಮರ್ಥ್ಯದ ಭೂಗತ ಕೇಬಲ್ಸ್ ಹಾಗೂ ನಾಲ್ಕು ಕಂಬಗಳ ಜೇಂಟ್-ಓವರ್ ಸ್ಪ್ರಿಂಗ್‌ಗಳನ್ನು ಉಪಯೋಗಿಸತಕ್ಕದ್ದು.

5. ವಿದ್ಯುತ್ ಸರಬರಾಜಿನ ವಿವರಣೆ ಮಾಡಲು, ಕಾರ್ಯನಿರ್ವಾಹಕ ಇಂಜಿನಿಯರ್(ವಿ), ವಾ, ಕಾ ಮತ್ತು ವಾ

BESCO Koramangala ವಿಭಾಗದವರು ಅನುಮೋದಿಸಿರುವ ಅಂದಾಜುಪಟ್ಟಿಯ ಪ್ರಕಾರ ಅಗತ್ಯವಾದ

ಕೆಲಸಗಳನ್ನು ತಾವು ಸ್ವಂತ ವೆಚ್ಚದಲ್ಲಿ (ಶಾಸನಬದ್ಧ ವಾವತಿಗಳನ್ನೂ ಒಳಗೊಂಡಂತೆ) ದರ್ಜೆ-I ವಿದ್ಯುತ್ ಗುತ್ತಿಗೆದಾರರ ಮೂಲಕ ಮಾಡಿಸಿಕೊಳ್ಳತಕ್ಕದ್ದು. ಅಗತ್ಯವಾದ ಎಲ್ಲ ಶಾಸನ ಅನುಮೋದನೆಗಳನ್ನು ತಾವೇ ಪಡೆದುಕೊಳ್ಳತಕ್ಕದ್ದು.

6. ಕೆಲಸಕ್ಕೆ ಉಪಯೋಗಿಸಿರುವ ಸಾಮಗ್ರಿಗಳು ಹಾಗೂ ಕೈಗೊಂಡಿರುವ ಕೆಲಸದ ಗುಣಮಟ್ಟದ ಬಗ್ಗೆ ಬಿ.ವಿ.ಕಂವನಿಯ ಮಾರ್ಗ ಹಾಗೂ ಸುಕರಣೆಗಳನ್ನು ತನ್ನ ಸುವರ್ತಿಗೆ ತೆಗೆದುಕೊಳ್ಳುವ ದಿನಾಂಕದಿಂದ ಒಂದು ವರ್ಷಕ್ಕಿಂತ ಕಡಿಮೆ ಇಲ್ಲದ ಅವಧಿಗೆ ಖಾತರಿ ನೀಡಬೇಕು. ಕೆಲಸಕ್ಕೆ ಉಪಯೋಗಿಸಲ್ಪಡುವ ಸಾಮಗ್ರಿಗಳು ಬಿ.ವಿ.ಕಂವನಿಯ ನಿರ್ದಿಷ್ಟಪಡಿಸಿರುವಂತಿರಬೇಕು. ಕೆಲಸವು ಪೂರ್ಣಗೊಂಡ ನಂತರ ಜಂಟಿ ತಪಾಸಣೆಯ ವರದಿಯನ್ನು ಸಲ್ಲಿಸತಕ್ಕದ್ದು.

7. ತಳೆನಲದಲ್ಲಿ ಟ್ಯಾಂಪರ್‌ಪ್ರೂಫ್ ಬಾಕ್ಸ್ ಹಾಗೂ ಮೀಟಾರಿಂಗ್ ಪ್ಯಾನೆಲ್ ಅನ್ನು ಅಳವಡಿಸಲು ಕಾರ್ಯನಿರ್ವಾಹಕ

ಇಂಜಿನಿಯರ್(ವಿ), ವಾ, ಕಾ ಮತ್ತು ವಾ . **BESCOM Koramangala** ವಿಭಾಗದವರಿಂದ ಸಹಾಯ

ಅನುವೇಷನೆಯನ್ನು ವಾಪಸಿ ತೆಗೆದುಕೊಳ್ಳುವುದು.

8. ಮಾಸ್ಟರ್ ಮೀಟರ್ ಒಟ್ಟು ಮೀಟರ್‌ಗಳನ್ನು ವಿತರಿಸುತ್ತಿದ್ದು.

9. ತಾವು ಕಲ್ಪಿಸಿರುವ ವಾಟಿಂಗ್ ವಿಸ್ತಾರಣೆಗಳಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ಅನುಮೋದನೆ ಮತ್ತು ಕಾರ್ಯದರ್ಶಿ, ತಾವು ವಾಪಸಿ ಕೊಡುವ ಲೇವಿಗೆ ಮೊಬಲಗನ್ನು ಮುಖ್ಯೋದ್ದೇಶ ಹಾಕಿಕೊಳ್ಳುವುದರೊಂದಿಗೆ, ವಿಧ್ಯುಕ್ತ ಸರಬರಾಜು ಏರ್ಪಾಡನ್ನು ರದ್ದುಗೊಳಿಸುವ ಸತ್ಯವನ್ನು ಹೊಂದಿರುತ್ತದೆ.

10. ಒಂದು ಹದಿನಾಲ್ಕು ತಿಂಗಳಿಗೊಮ್ಮೆ ಸಂಕೀರ್ಣಗೊಳಿಸಿ ಪ್ರತಿ ಮನೆಗೆ 100 ಲೀಟರ್ ಸಾಮರ್ಥ್ಯದ ಪ್ರತ್ಯೇಕ ಸೌರಶಕ್ತಿ ನೀರು ಕಾಯಿಸುವ ಯಂತ್ರ ಅಥವಾ ಪ್ರತಿ ಮನೆಗೆ 100 ಲೀಟರ್‌ನಂತೆ ಸಣ್ಣ ಪ್ರಮಾಣದ ಸೌರಶಕ್ತಿ ನೀರು ಕಾಯಿಸುವ ಯಂತ್ರವನ್ನು ಅಳವಡಿಸತಕ್ಕದ್ದು.

11. ಮೇಲಿನ ಪ್ರಕಾರ ಸೌರಶಕ್ತಿ ನೀರು ಕಾಯಿಸುವ ಯಂತ್ರವನ್ನು ಅಳವಡಿಸಲು ಹಾಜರಿಯಿರುವ ಮೇಲ್ಮೈಯಲ್ಲಿ ಸಾಕಷ್ಟು ಸ್ಥಳಾವಕಾಶವಿಲ್ಲದಿದ್ದರೆ, ಕಟ್ಟಡದ ಮೇಲ್ಮೈಯಲ್ಲಿನ ಛಾವಣಿಯ ಮೇಲೆ ಪ್ರತಿ ಮನೆಗೆ 100 ಲೀಟರ್ ಸಾಮರ್ಥ್ಯದ ಪ್ರತ್ಯೇಕ ಸೌರಶಕ್ತಿ ನೀರು ಕಾಯಿಸುವ ಯಂತ್ರ ಅಥವಾ ಪ್ರತಿ ಮನೆಗೆ 100 ಲೀಟರ್‌ನಂತೆ ಸಣ್ಣ ಪ್ರಮಾಣದ ಸೌರಶಕ್ತಿ ನೀರು ಕಾಯಿಸುವ ಯಂತ್ರವನ್ನು ಅಳವಡಿಸತಕ್ಕದ್ದು.

12. ವಿಧ್ಯುಕ್ತ ಕಾರ್ಯದರ್ಶಿಗೆ ಸಂಬಂಧಿಸಿರುವ ಮೊದಲು, ಹೊಸದಾಗಿ ಸ್ಥಾಪಿಸಿರುವ ಕಟ್ಟಡಗಳನ್ನು ಕೆಂಬಲ್/ಡಬ್ಲ್ಯು ಅಂಡ್ ಎಂ ವಿಭಾಗ, ಬಿ.ವಿ.ಕಂಪನಿ ಇವರಿಂದ ಸ್ವಾಧೀನಪಡಿಸಿ ಪರೀಕ್ಷೆಯ ವರದಿಯನ್ನು ಪಡೆದಿರತಕ್ಕದ್ದು.

13. ವಿಧ್ಯುಕ್ತ ಸರಬರಾಜು ಪ್ರಾರಂಭಗೊಂಡ ದಿನಾಂಕದಿಂದ (ಅಂದರೆ, ವಿಧ್ಯುಕ್ತ ಸರಬರಾಜು ಪಡೆದುಕೊಂಡ ವಾಸ್ತವಿಕ ದಿನಾಂಕ ಅಥವಾ ಬಿ.ವಿ.ಕಂಪನಿಯಿಂದ ವಿಧ್ಯುಕ್ತ ಸರಬರಾಜು ಏರ್ಪಾಡು ಸೂಚನಾ ಪತ್ರವನ್ನು ಹೊರಡಿಸಿದ ದಿನಾಂಕದಿಂದ 30 ದಿನಗಳು ಮುಂದೆ, ಇವೆರಡರಲ್ಲಿ ಯಾವುದು ಮೊದಲನೇ ಅದು) ಅನಂತರ ವಿಧ್ಯುಕ್ತ ಪ್ರವರ್ಗದ ನಿಗದಿತ ಶುಲ್ಕವನ್ನು ತಾವು ವಿಧ್ಯುಕ್ತ ಸರಬರಾಜು ಪಡೆಯಲು ವಿಫಲರಾದರೂ, ಒಪ್ಪಂದದಲ್ಲಿ ನಮೂದಿಸಿರುವಂತೆ ವಾಪಸಿ ತೆಗೆದುಕೊಳ್ಳುವುದು.

14. ಒಪ್ಪಂದದ ನಿರೀಕ್ಷೆಯನ್ನು ಮಾಡಿಕೊಳ್ಳುವ ಮುಂಚೆ ತಾವು ವಿಧ್ಯುಕ್ತ ಸರಬರಾಜನ್ನು ಪಡೆದುಕೊಳ್ಳಲು ಅರ್ಹರಿದ್ದರೆ, ತಾವು ವಾಪಸಿ ಕೊಡುವ ಪ್ರಾರಂಭಿಕ ಭದ್ರತಾ ಠೇವಣಿ, ಮಾಪಕ ಭದ್ರತಾ ಠೇವಣಿ, ಇತರಗಳನ್ನು ಅರ್ಜಿ ಸಲ್ಲಿಸುವುದಕ್ಕೆ ಒಳಪಟ್ಟು, ವಾಪಸಿ ಕೊಡುವ ಮೊಬಲಗಿನ ಶೇ.10ರಷ್ಟನ್ನು ಹಿಡಿದುಕೊಂಡು ಉಳಿದ ಮೊಬಲಗನ್ನು ಹಿಂದಿರುಗಿಸಿಕೊಡುತ್ತದೆ.

15. ಪ್ರತ್ಯೇಕ ಪ್ರವೇಶಾವಕಾಶದೊಡನೆ, ಮಾಪಕ, ಮಾಪಕ ಸುಲಕರಣೆಗಳನ್ನು ಸುಲಭವಾಗಿ ವೀಕ್ಷಿಸಬಹುದಾದ ಸ್ಥಳದಲ್ಲಿ ಅಳವಡಿಸಿರತಕ್ಕದ್ದು.

16. ಲೇವಣಿ ಹಾಗೂ ಇತರ ಪುಸ್ತಕಗಳಿಗೆ ವ್ಯತ್ಯಾಸ ರಹಿತವಾಗಿ ಪಡೆಯತಕ್ಕದ್ದು.
17. ಈ ವಿನ್ಯೂಟ್ ಸರಿಯಾದ ಮಂಜೂರಾತಿಯ ಪತ್ರದ ದಿನಾಂಕದಿಂದ ಮೂವತ್ತು 30; ದಿನಗಳ ಒಳಗೆ ಈ ಎಲ್ಲಾ ಪತ್ರಗಳನ್ನು ಧೂರೈಸತಕ್ಕದ್ದು ವಿಫಲರಾದಲ್ಲಿ, ಈ ವಿನ್ಯೂಟ್ ಮಂಜೂರಾತಿ ಪತ್ರವು ರದ್ದಾಗುತ್ತದೆ.

ಪಾವತಿಸಬೇಕಾದ ಲೇವಣಿ:

ಕ್ರಮ ಸಂಖ್ಯೆ	ಲೆಕ್ಕ ಖಾತೆ ಗುರುತು ಸಂಖ್ಯೆ	ಮಂಜೂರಾದ ಹೊರೆ	ಆಯತ ವಿನ್ಯೂಟ್ ದರ ಕ್ರಮ	ಪಾವತಿಸಬೇಕಾದ ಮೊಬಲಗು(ರೂ) (2ಎಂ.ಎಂ.ಡಿ - ಪ್ರಾ.ಭ.ಲೇವಣಿ)
1	0041387120	3.00KW 0HP	1LT2A1-N	2120
2	0049808169	3.00KW 0HP	1LT2A1-N	2120
3	0078024072	3.00KW 0HP	1LT2A1-N	2120
4	0085256943	3.00KW 0HP	1LT2A1-N	2120
5	0383077191	3.00KW 0HP	1LT2A1-N	2120
6	0459561214	3.00KW 0HP	1LT2A1-N	2120
7	0464759173	3.00KW 0HP	1LT2A1-N	2120
8	0538950314	3.00KW 0HP	1LT2A1-N	2120
9	0585342169	3.00KW 0HP	1LT2A1-N	2120
10	0597087313	3.00KW 0HP	1LT2A1-N	2120
11	0627256526	3.00KW 0HP	1LT2A1-N	2120
12	0673960795	3.00KW 0HP	1LT2A1-N	2120
13	0722951987	3.00KW 0HP	1LT2A1-N	2120
14	0729018258	3.00KW 0HP	1LT2A1-N	2120

ಖಾತೆ ಸಂಖ್ಯೆ : 8366192199

ಗೌರವ ಹೆಸರು : MS. UNITED INFRASTRUCTURES

15	0741859163	3.00KW 0HP	1LT2A1-N	2120
16	0772488054	3.00KW 0HP	1LT2A1-N	2120
17	0820468682	3.00KW 0HP	1LT2A1-N	2120
18	0833152641	3.00KW 0HP	1LT2A1-N	2120
19	0931215704	3.00KW 0HP	1LT2A1-N	2120
20	0964296876	3.00KW 0HP	1LT2A1-N	2120
21	1034797760	3.00KW 0HP	1LT2A1-N	2120
22	1135771536	3.00KW 0HP	1LT2A1-N	2120
23	1155086722	3.00KW 0HP	1LT2A1-N	2120
24	1200353792	3.00KW 0HP	1LT2A1-N	2120
25	1223349627	30.00KW 0HP	1LT2A1-N	27850
26	1261174415	3.00KW 0HP	1LT2A1-N	2120
27	1300623667	3.00KW 0HP	1LT2A1-N	2120
28	1356550920	3.00KW 0HP	1LT2A1-N	2120
29	1368203079	3.00KW 0HP	1LT2A1-N	2120
30	1393409570	3.00KW 0HP	1LT2A1-N	2120
31	1403329586	3.00KW 0HP	1LT2A1-N	2120
32	1431773861	3.00KW 0HP	1LT2A1-N	2120
33	1433824960	3.00KW	1LT2A1-N	2120

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ಗೌರವಾನ್ವಿತ ಹೆಸರು : MS. UNITED INFRASTRUCTURES

		0HP		
34	1439182476	3.00KW 0HP	1LT2A1-N	2120
35	1485104553	3.00KW 0HP	1LT2A1-N	2120
36	1535279650	3.00KW 0HP	1LT2A1-N	2120
37	1606874817	3.00KW 0HP	1LT2A1-N	2120
38	1615229489	3.00KW 0HP	1LT2A1-N	2120
39	1615533168	3.00KW 0HP	1LT2A1-N	2120
40	1635928511	3.00KW 0HP	1LT2A1-N	2120
41	1660598279	3.00KW 0HP	1LT2A1-N	2120
42	1720693392	3.00KW 0HP	1LT2A1-N	2120
43	1775198723	3.00KW 0HP	1LT2A1-N	2120
44	1815530394	3.00KW 0HP	1LT2A1-N	2120
45	1859554970	3.00KW 0HP	1LT2A1-N	2120
46	1928156329	3.00KW 0HP	1LT2A1-N	2120
47	1929436582	3.00KW 0HP	1LT2A1-N	2120
48	1942513311	3.00KW 0HP	1LT2A1-N	2120
49	1987863513	3.00KW 0HP	1LT2A1-N	2120
50	2023170035	3.00KW 0HP	1LT2A1-N	2120
51	2066398635	3.00KW 0HP	1LT2A1-N	2120

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ಕಾರ್ಯದಾತರ ಹೆಸರು : MS. UNITED INFRASTRUCTURES

52	2071916668	3.00KW 0HP	1LT2A1-N	2120
53	2087348175	3.00KW 0HP	1LT2A1-N	2120
54	2158639663	3.00KW 0HP	1LT2A1-N	2120
55	2176041198	3.00KW 0HP	1LT2A1-N	2120
56	2211415575	3.00KW 0HP	1LT2A1-N	2120
57	2282462504	3.00KW 0HP	1LT2A1-N	2120
58	2306562798	3.00KW 0HP	1LT2A1-N	2120
59	2419895618	3.00KW 0HP	1LT2A1-N	2120
60	2432520457	3.00KW 0HP	1LT2A1-N	2120
61	2510575196	3.00KW 0HP	1LT2A1-N	2120
62	2517428500	3.00KW 0HP	1LT2A1-N	2120
63	2518756527	3.00KW 0HP	1LT2A1-N	2120
64	2549009990	3.00KW 0HP	1LT2A1-N	2120
65	2581767157	3.00KW 0HP	1LT2A1-N	2120
66	2651964362	3.00KW 0HP	1LT2A1-N	2120
67	2718896592	3.00KW 0HP	1LT2A1-N	2120
68	2901885053	3.00KW 0HP	1LT2A1-N	2120
69	2917480048	3.00KW 0HP	1LT2A1-N	2120
70	2922998081	3.00KW	1LT2A1-N	2120

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ಗ್ರಾಹಕರ ಹೆಸರು : MS. UNITED INFRASTRUCTURES

		0HP		
71	2958054995	3.00KW 0HP	1LT2A1-N	2120
72	2974188583	3.00KW 0HP	1LT2A1-N	2120
73	2986547627	3.00KW 0HP	1LT2A1-N	2120
74	3001759174	3.00KW 0HP	1LT2A1-N	2120
75	3066178510	3.00KW 0HP	1LT2A1-N	2120
76	3082568003	3.00KW 0HP	1LT2A1-N	2120
77	3090455508	3.00KW 0HP	1LT2A1-N	2120
78	3267359110	3.00KW 0HP	1LT2A1-N	2120
79	3275321012	3.00KW 0HP	1LT2A1-N	2120
80	3301783536	3.00KW 0HP	1LT2A1-N	2120
81	3393065668	3.00KW 0HP	1LT2A1-N	2120
82	3410947586	3.00KW 0HP	1LT2A1-N	2120
83	3447583628	3.00KW 0HP	1LT2A1-N	2120
84	3515708498	3.00KW 0HP	1LT2A1-N	2120
85	3516740298	3.00KW 0HP	1LT2A1-N	2120
86	3538157005	3.00KW 0HP	1LT2A1-N	2120
87	3570685800	3.00KW 0HP	1LT2A1-N	2120
88	3572113354	3.00KW 0HP	1LT2A1-N	2120

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ಗಾಹಕರ ಹೆಸರು : MS. UNITED INFRASTRUCTURES

89	3626215479	3.00KW 0HP	1LT2A1-N	2120
90	3633081620	3.00KW 0HP	1LT2A1-N	2120
91	3639850882	3.00KW 0HP	1LT2A1-N	2120
92	3698693065	3.00KW 0HP	1LT2A1-N	2120
93	3709704001	3.00KW 0HP	1LT2A1-N	2120
94	3712795635	3.00KW 0HP	1LT2A1-N	2120
95	3735871581	3.00KW 0HP	1LT2A1-N	2120
96	3745093655	3.00KW 0HP	1LT2A1-N	2120
97	3745471731	3.00KW 0HP	1LT2A1-N	2120
98	3788651064	3.00KW 0HP	1LT2A1-N	2120
99	3804481883	3.00KW 0HP	1LT2A1-N	2120
100	3806439997	3.00KW 0HP	1LT2A1-N	2120
101	3874800691	3.00KW 0HP	1LT2A1-N	2120
102	3903319363	3.00KW 0HP	1LT2A1-N	2120
103	4025335664	3.00KW 0HP	1LT2A1-N	2120
104	4133875924	3.00KW 0HP	1LT2A1-N	2120
105	4146541295	3.00KW 0HP	1LT2A1-N	2120
106	4166332060	3.00KW 0HP	1LT2A1-N	2120
107	4180109132	3.00KW	1LT2A1-N	2120

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ಗೌ. ಹಕರ ಹೆಸರು : MS. UNITED INFRASTRUCTURES

		0HP		
145	5726849247	3.00KW 0HP	1LT2A1-N	2120
146	5751656426	3.00KW 0HP	1LT2A1-N	2120
147	5768919603	3.00KW 0HP	1LT2A1-N	2120
148	5812477959	3.00KW 0HP	1LT2A1-N	2120
149	5831699250	3.00KW 0HP	1LT2A1-N	2120
150	5868483503	3.00KW 0HP	1LT2A1-N	2120
151	5868793724	3.00KW 0HP	1LT2A1-N	2120
152	5920317876	20.00KW 0HP	1LT2A1-N	18270
153	5948669166	3.00KW 0HP	1LT2A1-N	2120
154	6012218712	3.00KW 0HP	1LT2A1-N	2120
155	6013486659	3.00KW 0HP	1LT2A1-N	2120
156	6032235979	3.00KW 0HP	1LT2A1-N	2120
157	6052797590	3.00KW 0HP	1LT2A1-N	2120
158	6198664254	3.00KW 0HP	1LT2A1-N	2120
159	6207022820	3.00KW 0HP	1LT2A1-N	2120
160	6324538194	3.00KW 0HP	1LT2A1-N	2120
161	6425741252	3.00KW 0HP	1LT2A1-N	2120
162	6438828417	3.00KW 0HP	1LT2A1-N	2120

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ಗ್ರಾಹಕರ ಹೆಸರು : MS. UNITED INFRASTRUCTURES

163	6515774558	3.00KW 0HP	1LT2A1-N	2120
164	6555562509	3.00KW 0HP	1LT2A1-N	2120
165	6568082393	3.00KW 0HP	1LT2A1-N	2120
166	6672064671	3.00KW 0HP	1LT2A1-N	2120
167	6705924141	3.00KW 0HP	1LT2A1-N	2120
168	6756107973	3.00KW 0HP	1LT2A1-N	2120
169	6920808530	3.00KW 0HP	1LT2A1-N	2120
170	6963723015	3.00KW 0HP	1LT2A1-N	2120
171	6966653809	3.00KW 0HP	1LT2A1-N	2120
172	6966889633	3.00KW 0HP	1LT2A1-N	2120
173	6998775125	3.00KW 0HP	1LT2A1-N	2120
174	7061801942	3.00KW 0HP	1LT2A1-N	2120
175	7114812788	3.00KW 0HP	1LT2A1-N	2120
176	7189853633	3.00KW 0HP	1LT2A1-N	2120
177	7234137462	3.00KW 0HP	1LT2A1-N	2120
178	7299818463	3.00KW 0HP	1LT2A1-N	2120
179	7313930678	3.00KW 0HP	1LT2A1-N	2120
180	7365833114	3.00KW 0HP	1LT2A1-N	2120
181	7458452218	3.00KW	1LT2A1-N	2120

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ಕಂಪನಿ ಹೆಸರು : MS. UNITED INFRASTRUCTURES

		0HP		
182	7501391833	3.00KW 0HP	1LT2A1-N	2120
183	7503835702	3.00KW 0HP	1LT2A1-N	2120
184	7522184750	3.00KW 0HP	1LT2A1-N	2120
185	7588283120	3.00KW 0HP	1LT2A1-N	2120
186	7588737994	3.00KW 0HP	1LT2A1-N	2120
187	7613953807	3.00KW 0HP	1LT2A1-N	2120
188	7631348800	3.00KW 0HP	1LT2A1-N	2120
189	7647671348	3.00KW 0HP	1LT2A1-N	2120
190	7686102584	3.00KW 0HP	1LT2A1-N	2120
191	7807397306	3.00KW 0HP	1LT2A1-N	2120
192	7952257300	3.00KW 0HP	1LT2A1-N	2120
193	7967047584	20.00KW 0HP	1LT2A1-N	18270
194	7982175412	3.00KW 0HP	1LT2A1-N	2120
195	7998490508	3.00KW 0HP	1LT2A1-N	2120
196	8020063214	3.00KW 0HP	1LT2A1-N	2120
197	8039599567	3.00KW 0HP	1LT2A1-N	2120
198	8069379321	3.00KW 0HP	1LT2A1-N	2120
199	8276935243	3.00KW 0HP	1LT2A1-N	2120

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200	8334659183	3.00KW OHP	1LT2A1-N	2120
201	8357591967	3.00KW OHP	1LT2A1-N	2120
202	8366192199	45.00KW OHP	1LT2A1-N	42220
203	8366884299	3.00KW OHP	1LT2A1-N	2120
204	8389502058	3.00KW OHP	1LT2A1-N	2120
205	8443357559	3.00KW OHP	1LT2A1-N	2120
206	8457066776	3.00KW OHP	1LT2A1-N	2120
207	8697137954	3.00KW OHP	1LT2A1-N	2120
208	8759284166	3.00KW OHP	1LT2A1-N	2120
209	8767579718	3.00KW OHP	1LT2A1-N	2120
210	8800643743	3.00KW OHP	1LT2A1-N	2120
211	8807028970	3.00KW OHP	1LT2A1-N	2120
212	8944168258	3.00KW OHP	1LT2A1-N	2120
213	8992292048	3.00KW OHP	1LT2A1-N	2120
214	9014727731	3.00KW OHP	1LT2A1-N	2120
215	9026949895	3.00KW OHP	1LT2A1-N	2120
216	9142265959	3.00KW OHP	1LT2A1-N	2120
217	9204333880	3.00KW OHP	1LT2A1-N	2120
218	9233088699	3.00KW	1LT2A1-N	2120

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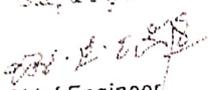
MS. UNITED INFRASTRUCTURES

		0HP		
219	9241033883	3.00KW 0HP	1LT2A1-N	2120
220	9253089248	3.00KW 0HP	1LT2A1-N	2120
221	9304368841	3.00KW 0HP	1LT2A1-N	2120
222	9313577131	3.00KW 0HP	1LT2A1-N	2120
223	9321464636	3.00KW 0HP	1LT2A1-N	2120
224	9346178830	3.00KW 0HP	1LT2A1-N	2120
225	9365160403	3.00KW 0HP	1LT2A1-N	2120
226	9365563609	3.00KW 0HP	1LT2A1-N	2120
227	9393050481	3.00KW 0HP	1LT2A1-N	2120
228	9425196396	3.00KW 0HP	1LT2A1-N	2120
229	9444717472	3.00KW 0HP	1LT2A1-N	2120
230	9446848927	3.00KW 0HP	1LT2A1-N	2120
231	9493553196	3.00KW 0HP	1LT2A1-N	2120
232	9508684918	3.00KW 0HP	1LT2A1-N	2120
233	9571926891	3.00KW 0HP	1LT2A1-N	2120
234	9669998366	3.00KW 0HP	1LT2A1-N	2120
235	9890238247	3.00KW 0HP	1LT2A1-N	2120
236	9948904896	3.00KW 0HP	1LT2A1-N	2120

237	9949159308	3.00KW 0HP	1LT2A1-N	2120
238	9964513638	3.00KW 0HP	1LT2A1-N	2120
239	9967503552	3.00KW 0HP	1LT2A1-N	2120
ಒಟ್ಟು				670500

ಶಿ. ಕೆ.ಆರ್.ಸಿ. ತಿದ್ದುಪಡಿ -7 ರ ಪ್ರಕಾರ: 26-12-2018 ಕರ್ನಾಟಕ ರಾಜ್ಯದ ಅಧಿಕೃತ ಗೆಜೆಟ್ನಲ್ಲಿ ಪ್ರಕಟಿತ ದಿನಾಂಕ 26.12.2018 ಅನ್ವಯಿಸುವ 'ಆಕ್ಟಿವ್ ಸರ್ವಿಸ್‌ನಲ್ಲಿ' ನ ಸಲಹೆ ಸಲ್ಲಿಸಬೇಕು, ವಿದ್ಯುತ್ ಇನ್ ಕ್ವೆಸ್ಟ್ ಅದರ ಅನುಷ್ಠಾನವನ್ನು ಅನುಷ್ಠಾನ ಮತ್ತು ಪರಿವಾಹನದ ಅಗತ್ಯವಿರುವ ಉಪಕರಣಗಳ ಬೆಸ್ತು ಮತ್ತು ಅನುಬಂಧ ಭವನಗಳನ್ನು ಸರಬರಾಜು ವಿದ್ಯುತ್ ಸ್ಥಳಗಳಲ್ಲಿ ಸೇರಿಸುವ ಮೊದಲು ಅಥವಾ ಅನುಷ್ಠಾನವನ್ನು ಕಾರ್ಯಾಚರಣೆಯ ಮೊದಲು ಸಲ್ಲಿಸಬೇಕು.

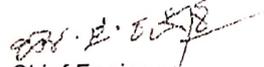
ಯಾವುದೇ ಹೆಚ್ಚುವರಿ ಮಾಹಿತಿಗಾಗಿ ಕಾರ್ಯನಿರ್ವಾಹಕ ಇಂಜಿನಿಯರ್(ವಿ). ವಾ. ಕಾ ಮತ್ತು ವಿಭಾಗ.
BESCOM Koramangala ರವರ ಕಛೇರಿಯನ್ನು ಸಂಪರ್ಕಿಸಲು ಕೋರಲಾಗಿದೆ.

ಶಿ. ಎ. ಎಸ್. ಶಿ.

 Chief Engineer
 BMASZ BESCOM

237	9949159308	3.00KW OHP	1LT2A1-N	2120
238	9964513638	3.00KW OHP	1LT2A1-N	2120
239	9967503552	3.00KW OHP	1LT2A1-N	2120
ಒಟ್ಟು				670500

18. ಕೆ.ಆರ್.ಸಿ. ತಿದ್ದುಪಡಿ -7 ರ ಪ್ರಕಾರ: 26-12-2018 ಕರ್ನಾಟಕ ರಾಜ್ಯದ ಅಧಿಕೃತ ಗೆಜೆಟ್‌ನಲ್ಲಿ ಪ್ರಕಟಿತ ದಿವಾಂಕ 25.12.2018 ಅರ್ಜಿದಾರನು 'ಅಕ್ಯುಪ್ಲಿ ಸರ್ವಿಸೀಸ್' ನ ಸಕಲವು ಸಲ್ಲಿಸಬೇಕು, ವಿದ್ಯುತ್ ಇನ್ ಸ್ಟ್ರಕ್ಷನ್ ಅವರ ಅನುಸ್ಥಾಪನೆಯ ಅನುಮೋದನೆ ಮತ್ತು ಪರಿಶೀಲನೆಯಿಂದ ಅಗತ್ಯವಿರುವ ಉಪಕರಣಗಳ ಬೆಸ್ತ್ ಮತ್ತು ಅಯೋಗದ ಪ್ರಮಾಣಪತ್ರ ಸರಬರಾಜು ವಿದ್ಯುತ್ ಪ್ರಾರಂಭಿಸುವ ಮೊದಲು ಅಥವಾ ಅನುಸ್ಥಾಪನೆಯ ಕಾರ್ಯಾಚರಣೆಯ ಮೊದಲು ಸಲ್ಲಿಸಬೇಕು.

ಯಾವುದೇ ಪಟ್ಟಿವರೆ ಮಾಹಿತಿಗಾಗಿ ಕಾರ್ಯನಿರ್ವಾಹಕ ಇಂಜಿನಿಯರ್(ವಿ), ವಾ. ಕಾ ಮತ್ತು ವಿಭಾಗ.
BESCOM Koramangala ರವರ ಕಛೇರಿಯನ್ನು ಸಂಪರ್ಕಿಸಲು ಕೋರಲಾಗಿದೆ.

ತಮ್ಮ ವಿಶ್ವಾಸಿ

 Chief Engineer
BMASZ BESCOM



BRUHATH BANGALORE MAHANAGARA PALIKE

BBMP/ADTP/MDP/O.C.No.20/2022-23

Office of the
Assistant Director of Town Planning,
Bruhath Bangalore Mahanagara Palike,
Mahadevapura, Bangalore, Dated:29/07/2022

'OCCUPANCY CERTIFICATE'

Sub:- Issue of Occupancy Certificate for *Residential Apartment Building* at Survey No.326, 327/Old), 327/3(New), Khatha No.79, Municipal No.16, Amani Bellandur Khane Village, Varthur Hobli, Bangalore in favour of *Sri B Sreedhar Reddy and M/s United Infrastructures, Rep by Sri R Raghavendra Reddy and Sri G N Pattabi Ramaiah.*

- Ref:-** 1) Your Application dated:14/06/2022.
2) Approval of *Joint Commissioner*, Mahadevapura Dt.18/06/2022.
3) Payment of Compounding Fine Rs.82,67,290=00/-
(DD No.101788, Dt.02/07/2022, State Bank of India)
4) Plan Approved by BBMP, Mahadevapura Zone, Bangalore,
Vide On Line L.P No.BBMP/Ad.Com/MDP/0638/2019-20 Dt.01/10/2020.

The Building Plan was sanctioned for the Construction of *Residential Apartment Building* comprising of *Stilt Floor+GF+FF+SF+TF+Terrace* Floors constructed on the land located at Survey No.326, 327(Old), 327/3(New), Khatha No.79, Municipal No.16, Amani Bellandur Khane Village, Varthur Hobli Bangalore East Taluk with On Line LP No.BBMP/Ad.Com/MDP/0638/2019-20 Dt.01/10/2020.

The *Residential Apartment* Building was inspected on dt.17/06/2022 with reference to the sanctioned plan and as built drawing for the issue of Occupancy Certificate. At the time of inspection it is observed that the *Residential Apartment* Building constructed comprises of *Stilt Floor+GF+FF+SF+TF+Terrace* Floors only. On inspection it is also observed that there is deviations in Built up area when compared to sanctioned Plan which is well within the regularization limits of 5% by levying fine Which works out to Rs.82,67,290=00 (Rs.Eighty Two Lakh Sixty Seven Thousand Two Hundred and Ninety only). The Applicant has paid the total *Compounding fine of Rs.82,67,290=00 vide DD No.101788, Dt.02/07/2022, State Bank of India.* DD has been remitted to Account No.8401132000014 (CANARA BANK) of *Commissioner BBMP* Vide Receipt No.RE-ifms366-TP/000036, Dt.29/07/2022.

The *Residential Apartment* Building at Property Survey No. 326, 327(Old), 327/3(New), Khatha No.79, Municipal No.16, Amani Bellandur Khane Village, Varthur Hobli, Bangalore East Taulk, consists of the following.

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Assistant Director Town Planning,
BBMP, Mahadevapura Zone,
Bangalore

Statement showing the Floor wise Built up Area

Sl. No.	Floor Description	Built up Area (in Sqm)	Uses and other Details
1	Stilt Floor	6150.00	Reserved for Parking purposes, STP, RWH, Lift & Staricase.
2	Ground Floor	6656.21	58 Units, Lift and Staricase.
3	First Floor	6656.21	58 Units, Lift and Staricase.
4	Second Floor	6656.21	58 Units, Lift and Staricase.
5	Third Floor	6656.21	58 Units, Lift and Staricase.
6	Terrace Floor	255.00	Lift Machine Room, Soiar Panels & Staricase Room.
	Total	33029.84	232 Units

Hence Occupancy Certificate is issued Subject to the Following Conditions:-

1. Facility for physically Handicapped persons prescribed in schedule II (Bye -31) of building bye-laws 2003 shall be ensured.
2. The structural safety of building will be entirely at the risk and cost of Owner/ Architect/ Structural Engineer and BBMP will not be responsible for the Structural safety.
3. The design of Steel, RCC Cloums, Beams etc and safety factors required to take load of the swimming pool is certified by the Engineer / Architect engaged by the Builders / Land Lord. BBMP is not responsible for the structrual design and strength. Any unexpected accident if any, Builder / Design Engineer / Architect are only responsible. The Builder shall erect safety fencing around the pool and engage a trained swimming coach.
4. He shall not add or alter materially, the Structure or a part of the Structure there off without specific permission of BBMP. In the Event of the Applicant Violating, the BBMP has the right to demolish the deviated/altered/added portion without any prior notice.
5. Stilt Floor should be reserved for parking only.
6. Footpath in front of the building should be maintained in good condition.
7. Rain water harvesting structure shall be maintained in good condition for storage of water for non potable purpose or recharge of ground water at all times as per building bye-laws 2003 clause No: 32 (B).
8. Since, Deviation has been done from the sanctioned plan while constructing the building; the Security deposit is herewith forfeited.
9. The Applicant shall plant trees in the premises and maintain the same in good condition.

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Assistant Director Town Planning
BBMP, Mahadevapura Zone
Bangalore

10. Owner shall make his own arrangements to dispose the debris/ Garbage after segregating it in to organic and inorganic waste generated from the building. Suitable arrangements shall be made by the owner himself to transport and dump these segregated wastes in consultation with the BBMP Zonal health Officer.
11. In case of any false information, misrepresentation of facts, or pending court cases, the occupancy certificate shall deemed to be cancelled.
12. Arrangement like fire extinguisher and other facilities to be provided where ever required and maintained properly. For any untoward incident in the building BBMP is not responsible in any way and solely the owner will be responsible for any loss of life or damage to public property.
13. Safety to electrical installations, transformer is the entire responsibility of the owner. Any untoward incident that may cause out of electrical installations or transformer, the BBMP shall not be responsible in any way. The builder shall obtain safety certified from BESCOM regarding safe installation of electrical system before occupying the building.
14. If information / document furnished by applicant is false, the Occupancy Certificate issued will be cancelled and appropriate action will be initiated as per law.

On default of the above conditions the Occupancy certificate issued will be withdrawn without any prior notice.

Assistant Director of Town Planning,
Assistant Director Town Planning,
Bruhat Bangalore Mahanagara Palike
BBMP Mahadevapura Zone
Mahadevapura Zone, Mahadevapura,
Bangalore.

To,

*Sri B Sreedhar Reddy &
M/s United Infrastructures,
Rep by Sri R Raghavendra Reddy &
Sri G N Pattabi Ramaiah
Khatha No.79, Municipal No.16,
Survey No.326, 327(Old), 327/3 (New),
Amani Bellandur Khane Village,
Varthur Hobli,
Bangalore.*



ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ

ಸಹಾಯಕ ನಿರ್ದೇಶಕರು ನಗರ ಯೋಜನೆ, ಮಹದೇವಪುರ ವಲಯ, ಬೆಂಗಳೂರು.

ಸಂಖ್ಯೆ: ಐಜಿಎಂಪಿ/ಮವ/ನಯೋ/ಎಲ್.ಪಿ/638/19-20/22-23

ದಿನಾಂಕ: 30/06/2022

'ಸೂಚನಾ ಪತ್ರ'

ವಿಷಯ :- ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ಮಹದೇವಪುರ ವಲಯದ ವರ್ತಮಾನ ಹೋಬಳಿ, ಅಮಾನಿ ಬೆಳ್ಳಂದೂರು ಖಾನೆ ಗ್ರಾಮದ ಸರ್ವೆ ನಂ.326, 327(ಹಳೆ), 327/3 (ಹೊಸ) ರ ಪ್ರದೇಶದ ಖಾತಾ ಸಂಖ್ಯೆ.79, ಮುನಿಸಿಪಲ್ ನಂ.16 ರ ಸ್ವತ್ತಿನಲ್ಲಿ ನಿರ್ಮಿಸಿರುವ Residential Apartment ಕಟ್ಟಡಕ್ಕೆ ಸ್ವಾಧೀನಾನುಭವ ಪ್ರಮಾಣ ಪತ್ರ ನೀಡುವಂತೆ ಕೋರಿರುವ ಬಗ್ಗೆ.

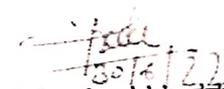
ಉಲ್ಲೇಖ:-1) ತಮ್ಮ ಅರ್ಜಿಯ ದಿನಾಂಕ: 14/06/2022

2) ಈ ಕಛೇರಿಯ On Line LP No.BBMP/Ad.Com/MDP/0638/2019-20
ದಿನಾಂಕ: 01/10/2020

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಉಲ್ಲೇಖದಲ್ಲಿ ತಾವು ಕೋರಿರುವ ಸ್ವಾಧೀನಾನುಭವ ಪ್ರಮಾಣ ಪತ್ರ ನೀಡುವ ಸಂಬಂಧ ಈ ಕೆಳಕಂಡ ಶುಲ್ಕಗಳನ್ನು ಪಾವತಿಸಲು ಸೂಚಿಸಿದೆ.

1) Penalty for area Exceeding sanction area	- Rs.	7991500
2) Ground Rent for area Exceeding Sanctioned area	- Rs.	65385
3) 18 % GST	- Rs.	11770
5) Scrutiny Fee	- Rs.	148635
6) Road Cutting Charge	- Rs.	30000
7) Copies	- Rs.	20000
ಒಟ್ಟು ಮೊತ್ತ		Rs. 82,67,290=00

ಮೇಲಿನ ಮೊತ್ತದ ಡಿ.ಡಿ.ಯನ್ನು "The Commissioner, BBMP" A/c ADTP, Mahadevapura zone ರವರ ಪರವಾಗಿ ಪಡೆದು ಈ ಕಛೇರಿಗೆ ಸಲ್ಲಿಸಲು ಸೂಚಿಸಿದೆ.


ಸಹಾಯಕ ನಿರ್ದೇಶಕರು ನಗರ ಯೋಜನೆ
ಬೃ.ಬೆ.ಮ.ಪಾ., ಮಹದೇವಪುರ
ಬೆಂಗಳೂರು.

ರವರಿಗೆ,

M/s United Infrastructures,
Rep by Sri R Raghavendra Reddy,
Sri G N Pattabi Ramaiah,
Sri Sreedhar Reddy,
Survey No.326, 327(Old), 327/3 (New),
Khatha No.79, Municipal No.16,
Amani Bellandur Khane Village,
Bangalore.

Tax Invoice

Enewate Projects Private Limited
 No.41, 1st Floor, Mountain Road,
 1st Block East, Jayanagar,
 Bangalore
 GSTIN/UIN: 29AAFCE4251M1ZB
 State Name : Karnataka, Code : 29
 CIN: U90009KA2019PTC122728
 E-Mail : accounts@enewate.com

Buyer
United Infrastructures
 No.326 & 327 Thumbarahalli Extension Road
 Varthur Hobli Bengaluru
 GSTIN/UIN : 29AAGFU1007R1ZQ
 State Name : Karnataka, Code : 29

Invoice No. **ENEWATE/122/22-23**
 Delivery Note
 Supplier's Ref. **ENEWATE/122/22-23**
 Buyer's Order No. **STP WORK ORDER**
 Despatch Document No.
 Dated **23-Dec-2022**
 Mode/Terms of Payment **Upon Arrival of Material**
 Other Reference(s) **30% of WO**
 Dated **17-Oct-2022**
 Delivery Note Date
 Despatched through
 Destination
 Terms of Delivery **AS PER WO TERMS**

Sl No	Particulars	HSN/SAC	Quantity	Rate	per	Amount
1	Electro Mechanical Equipment	8421				4,05,000.00
2	Output - CGST				9 %	36,450.00
3	Output - SGST				9 %	36,450.00
Total						₹ 4,77,900.00

E. & O.E

Amount Chargeable (in words) **INR Four Lakh Seventy Seven Thousand Nine Hundred Only**

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
8421	4,05,000.00	9%	36,450.00	9%	36,450.00	72,900.00
Total			4,05,000.00		36,450.00	72,900.00

Tax Amount (in words) : **INR Seventy Two Thousand Nine Hundred Only**

Company's PAN : **AAFCE4251M**

Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Company's Bank Details
 Bank Name : **HDFC Bank Ltd**
 A/c No. : **50200038254124**
 Branch & IFS Code : **Jayanagar 3rd Block & HDFC0000261**
 for Enewate Projects Private Limited

 Authorised Signatory



This is a Computer Generated Invoice

**BEFORE NATIONAL
GREEN TRIBUNAL
SOUTHERN ZONE,
CHENNAI.**

O.A. 145 of 2022

Paramesh V. Bangalore

...Applicant

-Vs-

The Deputy Commissioner

...Respondents

**ADDITIONAL INSPECTION REPORT
FILED ON BEHALF OF THE 3RD TO
5TH RESPONDENT**

M.R.GOKUL KRISHNAN
Standing Counsel for
Karnataka State Pollution Control
Board (KSPCB)

COUNSEL FOR THE RESPONDENT